

(b) the number of such wagons purchased during the last three years by the Indian Railway? ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) The annual requirements of wagons vary from year to year depending upon the development of traffic.

(b) The actual number of wagons (in terms of four wheelers) produced during the last three years are as follows :

1968-69	16476
1969-70	14918.5
1970-71	11125

Demand by Tamil Nadu Government for giving Right to Primary Teachers to Elect Representatives for Legislative Council

986. SHRI S. RADHAKRISHNAN : Will the Minister of LAW AND JUSTICE (VIDHI AUR NYAYA MANTRI) be pleased to state :

(a) whether any request or proposal was received from the Government of Tamil Nadu to give the right of electing representatives to Legislative Council to the primary school teachers, and

(b) whether it was rejected by the Central Government, and if so, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI) (SHRI NITIRAJ SINGH CHAUDHARY) : (a) Yes, Sir.

(b) The matter is being examined.

फुलाद से घाबू (राजस्थान) तक रेलवे लाइन

987. श्री भूल चंद झागा : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अग्रेजों के शासन-काल में फुलाद से घाबू (राजस्थान) तक रेलवे लाइन के निर्माण के लिये एक योजना आरम्भ की गई थी और तत्कालीन सरकार ने इस कार्य पर लाखों रुपये व्यय किए थे ; और

(ख) क्या सरकार का विचार इस पिछड़े

क्षेत्र को विकसित करने के लिये उक्त रेलवे लाइन के निर्माण के लिये कोई योजना बनाने का है ?

रेल मन्त्री (श्री हनुमन्तैया) : (क) जी नहीं ।

(ख) धन की कमी के कारण और याता-यात के पर्याप्त शौचित्य के अभाव में फिलहाल, इस लाइन के निर्माण पर विचार करना सम्भव नहीं है ।

Compensation to Tenants (Ousteers) in the Pong Dam (H. P.) Area

988. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether in the Pong Dam (Himachal Pradesh) area, any compensation is being given to tenants (Ousteers) ;

(b) if so, to what of class of tenants (Ousteers) ; and

(c) if the reply to part (a) above be in the negative, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) No, Sir.

(b) Does not arise.

(c) As under the prevailing law, compensation is being paid only to those persons whose property is acquired.

Booking of Rice for Delhi from Pathankot

989. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Pathankot Railway Station declines to book rice for Delhi ; and

(b) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) No.

(b) Does not arise.